

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 145

COMP.APPL/18 (CH)2023
COMP.APPL/ 198(CH)2023
COMP.APPL/ 199(CH)2023
&
CP No. 2/Chd/Hry/2023

IN THE MATTER OF:

Ritesh Bijoria & Ors

...

Petitioner

Vs.

Rajinder Singh Chauhan & Ors

...

Respondent

Under Section: 241, 242 & 244, CA 2013
R 32 & 11 NCLT

Order delivered on 07.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 19.07.2024.

Sd/-

Court Officer

Mamta

07.06.2024.